

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

6.

**IA 1655(MB)2024
IN C.P. (IB)/3591(MB)2019**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

MS. LAKSHMI GURANG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.04.2024**

NAME OF THE PARTIES:

Ms Shilpa Interiors

Vs

Wadhawan Holding Private Limited

SECTION: 9, 60(5) OF THE NATIONAL COMPANY LAW TRIBUNAL RULES, 2016

ORDER

1. Ms. Grishma Dalvi, Ld. Counsel for the Applicant present. Mr. Aniruth Purushothaman, Ld. Counsel for the Respondent/RP present.
2. Counsel for the Respondents/RP seeks time to file reply in the matter. Counsel for the Respondents/ RP is directed to file reply within a period of two weeks with a copy served in advance to the Applicant.
3. List this matter for hearing on **08.05.2024**.

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
LAKSHMI GURANG
Member (Judicial)